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Anwar Ahmed

Versus

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Date of Order	Orders
7.8.2000 Reconsidered not Sited by 4/11	OA 51/96 S.R. Chiv Kumar, Counsel for the applicant. None for the respondent. May be listed for final hearing on 12.9.2000. <i>[Signature]</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>[Signature]</i> S. K. Agarwal Member (Judicial)
12/9/2000 Collected by Sh. Manish Kumar 19/9/2000 Revised 12/9/2000 10/10/2000	Sh. L. K. Kaushtik, Counsel for the applicant. Sh. Anupam Agarwal, proxy counsel for Sh. Manish Bhandari, Counsel for the respondent. Learned counsel for the applicant requests that this application may be dismissed as withdrawn. By recording the statement, we dismiss the OA as withdrawn. No costs. <i>[Signature]</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>[Signature]</i> (B. S. RAIKOTE) Vice Chairman 225/2000